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NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.148/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th December 2017, 10.30 A.M

Name of the Company		Tara Jain & Anr-Versus-The Jain China Clay Mines Pvt.Ltd & Ors	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. SABYASACHI CHOWDHURY, Adv. }
 2. DEEPNATH ROY CHOWDHURY, Adv. } Respondents
 3. RAJARSHI DUTTA, Adv. }
 4. SHYANTEE DUTTA, Adv. }
 5. LAMAITA DAS CHOWDHURY, Adv. }

Sabyasachi Chowdhury
 11/12/17

1) AKASHM SHARMA, P. CS } Petitioners

O R D E R

Ld. Pr. CS for the petitioners and the Ld. Advocates for the respondents are present.

Pleadings are complete. Both the parties are directed to file their written submissions within 3 weeks from today.

List it on 02/02/2018 for arguments.

Sd

(Jinan K.R.)
 Member (J)

Sd

(V.P.Singh)
 Member (J)